

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.No.251/1996 in
O.A.No.1565/1991

(22)

Monday this the 18th day of November, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Parmanand, S/o Shri Ghisa Ram
Income Tax Department,
Valuation Officer,
Ajanta Commercial Building,
Ashram Road, Ahmedabad. Petitioner

(By Advocate Mr. P.L.Mimroth)

Vs.

1. Shri S.Suryanarayanan,
Secretary, Railway Board,
Government of India, Rail Bhawan
New Delhi-110 001.
2. Shri K.K.Madan,
Director General (Works) CPWD
Nirman Bhawan, New Delhi-110 001. ... Respondents

(By Advocate Mr. E.X.Joseph for R.2)

The petition having been heard on 18.11.1996,
the Tribunal on the same day delivered the following: (22)

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Petitioner complains that the direction
in O.A.1565/91 to grant him an appointment has not
been complied with.

2. Shri E.X.Joseph, counsel for Respondent No.2
has filed a statement to the effect that an order of
appointment dated 14.11.1996 has been issued. We record

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contd....

(3)

the submission. Notice is discharged and the
Petition is dismissed. No costs.

Dated the 18th day of November, 1996.

S.P.Biswas

S.P.BISWAS
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
CHAIRMAN

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